

FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA) : Sir, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1989-90.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in the Library. See No. LT-411/91.]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Lala Ram Sarup Tuberculosis Hospital, New Delhi, for the year 1987 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lala Ram Sarup Tuberculosis Hospital, New Delhi, for the year 1987.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in the Library. See No. LT-412/91.]

(5) (i) A copy of the Annual Report (Hindi and English versions) of

the National Institute of Naturopathy, Pune, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Naturopathy, Pune, for the year 1989-90.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in the Library. See No. LT-413/91.]

Employees' Provident Funds (Amendment) Scheme, 1991

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR) : Sir, I beg to lay on the Table a copy of the Employees' Provident Funds (Amendment) Scheme, 1991 (Hindi and English versions) published in Notification No. G.S.R. 343 in Gazette of India dated the 1st June, 1991 under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

[Placed in Library. See No. LT-414/91.]

13.30 hrs.

FINANCIAL COMMITTEES—A REVIEW

[English]

SECRETARY-GENERAL : I beg to lay on the Table a copy each of the Hindi and English versions of the "Financial Committees (1990-91)—A Review".